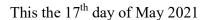
CENTRAL ADMINISTRATIVE TRIBUNAL JAMMU BENCH, JAMMU

Hearing through video conferencing

T.A. No. 61/976/2020





HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J) HON'BLE MR. ANAND MATHUR, MEMBER (A)

Azit Ul Nisa, Age 21 years, D/o Abdul Razaq Khatan, R/o Village Dhargaloon Mohalla Khanetar, Education, Balakote, Tehsil Mendhar, Distt. Poonch.

....Applicant

(Advocate: Mr. H.A. Siddique-Not Present)

Versus

State of Jammu and Kashmir through Commissioner Secretary to Govt. Education Deptt. Civil Sectt. Jammu and 3 ors.

.....Respondents.

(Advocate: Mr. Rajesh Thappa, learned D.A.G.)

ORDER [ORAL]

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Despite sending the link to the learned counsel for the applicant for joining the video conference and the case being listed in the regular cause list, he has not joined the video conference today.

2. On the last listed dates i.e. 16.03.2021 and 22.04.2021 also, nobody had joined the video conference on behalf of the applicant. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of applicant.

(ANAND MATHUR) MEMBER (A) (RAKESH SAGAR JAIN) MEMBER (J)

Manish/Shashi/Arun